

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC. VII-21/2008(Pt.)/10348/A.**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Hirendra Kashyap,  
District & Sessions Judge, Sessions Division,  
Bomdila, Arunachal Pradesh.

Dated Guwahati, 16<sup>th</sup> November, 2022.

Sub:- Casual leave with station leave permission.

Ref:- DSJ(SD/BDL)/07/2022/581/22 Dated 15.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.11.2022 and 19.11.2022 with station leave permission from the evening of 17.11.2022 till 20.11.2022**, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sdt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/10349-10350/A, dated** , *16-11-2022*

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)** *Pao*